Subject:-Weekly Report in respect of important developments in CBEC for the week –10.07.17 to 14.07.17 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week –10.07.17 to 14.07.17.

1. Administrative Changes:-
   - Order regarding promotion to Shri Amarjeet Singh to the grade of Assistant Commissioner of Central Excise on purely ad-hoc basis, notionally w.e.f. 23.02.2017 has been issued vide Order No. 115/2017 dated 10.07.2017.
   - Order regarding posting of Shri Jyotiraditya, Deputy Commissioner of Customs, Delhi on loan basis with the National Investigation Agency under MHA for a period of 4 months has been issued vide Office Order No. 116/2017 dated 12.07.2017.
   - Order regarding placement of services of Shri Venkatesh S., Joint Commissioner, Goods and Service Tax & Central Excise, Bengaluru Zone with Government of Karnataka on deputation basis for a period of 3 years has been issued vide Office Order No. 117/2017 dated 13.07.2017.
   - Order regarding attachment of Shri Harish Kumar, Asstt. Commissioner, Customs, Delhi Zone on the loan basis with the Financial Intelligence Unit-India (FIU-IND) has been issued vide Office Order No. 118/2017 dated 13.07.2017.

2. Legislative Changes:-
   - Notification No. 66/2017-Customs dated 10.07.2017 has been issued to increase import duty on sugar [Raw sugar, Refined or White sugar, Raw sugar if imported by bulk consumer under tariff head 1701, from the present 40% to 50% with immediate effect and without an end date.
   - Notification No. 67/2017-Customs dated 14.07.2017 has been issued to further amend notification no. 25/2005-customs dated 01.03.2005.
   - Notification No. 34/2017-Customs(ADD), dated 13.07.2017 has been issued to extend levy of anti-dumping duty on imports of 'Grinding Media Balls' (excluding Forged Grinding media Balls), originating in, or exported from, Thailand and people's Republic of China imposed vide Notification 36/2012- Customs (ADD), dated 16th July, for one year i.e. up to and inclusive of the 15th July, 2018.
   - Notification No. 35/2017-Customs (ADD), dated 13.07.2017 has been issued to Impose provisional anti-dumping duty on imports of 'O-Acid" originating in exported from China PR.

(Hemambika R. Priya)
Commissioner(Coordination)